

ITEM NO.5

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).1635/2018
(Arising out of impugned final judgment and order dated 16-11-2017
in CRLA No.1168/1986 passed by the High Court of Judicature at
Allahabad)

LALLA BHAIYA

PETITIONER(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

Date : 23-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s)

Mr.Bharat Singh, Adv.
Mr.Amit Pawan, Adv.
Mr.Umesh Prasad, Adv.

For Respondent(s)

Mr.Krishnanand Pandya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 1st May, 2019.

(Ashok Raj Singh)
Court Master

(Chander Bala)
Court Master